## Central Administrative Tribunal Principal Bench, New Delhi OA No. 622/2019

#### New Delhi this the 05th November, 2019

## Hon'ble Mrs. Justice Vijay Lakshmi, Member (J) Hon'ble Sh. Pradeep Kumar, Member (A)

Renu Baloni (Group –B) W/o Sh. Manoj Kumar Age 42 years (Personal Assistant) At:-

Central Adoption Resource Authority, Ministry of Women & Child Development, West Block 8, Wing 2, 1st Floor, R.K. Puram, New Delhi

Also at:

F-32, Sector-22,

Gautam Budh Nagar, New Delhi.

**Applicant** 

(By advocate: None)

Versus

- Ministry of Women and Child Development Through Secretary Shastri Bhawan, New Delhi
- Central Adoption Resource Authority,
   Through Chief Executive Officer
   West Block 8, Wing 2, 1st Floor,
   R.K. Puram, New Delhi.
   ...Respondents

(By advocate : Sh. Aamir Shaikh for Sh. Hanu Bhaskar)

# ORDER (ORAL)

#### Hon'ble Sh. Pradeep Kumar, M (A)

Ms. Renu Baloni appeared in person and pleads that she wants to withdraw this OA.

2. In view of the above, the OA is dismissed as withdrawn.

3. The pending MA is also disposed off.

(Pradeep Kumar) Member (A) (Justice Vijay Lakshmi) Member (J)

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